

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.2958
TO BE ANSWERED ON 04.01.2018

Restructuring of NRDWP

2958. SHRI CH. MALLA REDDY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has accorded its approval for continuation and restructuring of National Rural Drinking Water Programme (NRDWP) to make it outcome-based, competitive and better monitored with increased focus on sustainability (functionality) of schemes to ensure good quality service delivery to the rural population; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) & (b) Yes Madam, The Government has restructured National Rural Drinking Water Program (NRDWP) intending to make it competitive, outcome based and result oriented which would be mainly for piped water supply schemes.

Now 10% Weightage for making allocation of funds to States / UTs will be based on population residing in habitations having affected by chemical contaminants.

Under restructured NRDWP, allocation / release of fund under various components is as under:

- i. 50% of allocation will be released as first instalment as per approved criteria of allocation of funds.
- ii. 25% of funds under Sustainability (Functionality) component will be released on the basis of a third party evaluation study of completed piped water supply schemes.
- iii. 25% of fund will be released in reimbursement mode towards pre-financing to the agreed schemes which will be made by the State Governments and this will be reimbursed later on from the Central funding. If the State(s) fails to claim this amount within a fixed date-line, the same will be released to the performing States which have already pre-financed Government of India share.
